

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 4973/2016

U. P. POSTAL PRIMARY COOPERATIVE BANK LTD & ORS. Appellant(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(IA No. 53091/2022 - INTERVENTION/IMPLEADMENT)

Date : 25-08-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR
[IN CHAMBER]

For Appellant(s) Mr. Mukesh Verma, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s) Mrs. Gargi Khanna, AOR
Mr. Kamal Kumar Pandey, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

I.A. No.53091/2022

Issue notice on this impleadment application, returnable in
four weeks.

(KAVITA PAHUJA)
COURT MASTER (SH)

(RAM SUBHAG SINGH)
COURT MASTER (NSH)